## **Notifications of the Ministry of Agriculture**

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान): महोदय, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अधीन कृषि मंत्रालय (कृषि और सहकारिता विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल रखता हूं:-

(1) S.O. 968 (E), dated the 29th March, 2014, notifying the Fertiliser (Control) Order, 1985, made under Section 3 of the Essential Commodities Act, 1955 as special order for the purposes of the said section.

[Placed in Library. See No. L.T. 24/16/14]

(2) S.O. 1180 (E), dated the 30th April, 2014, amending Notification No. S.O. 382
(E), dated the 15th February, 2013, to substitute certain entries in the original Notification.

[Placed in Library. See No. L.T. 25/16/14]

(3) S.O. 1181 (E), dated the 30th April, 2014, publishing the Fertiliser (Control) Amendment Order, 2014.

[Placed in Library. See No. L.T. 26/16/14]

(4) S.O. 1182 (E), dated, the 30th April, 2014, notifying the specifications of the customized fertilizers for a period of three years from the date of publication of this notification.

[Placed in Library See No. L.T. 27/16/14]

...(Interruptions)...

## RULING BY THE CHAIR - contd.

## Notices of Alleged Breach of Privilege over Leakage of certain portions of Railway Budget 2014-15

MR. DEPUTY CHAIRMAN: What is your problem? ...(Interruptions)... Let .me listen to Shri Chaturvedi. ...(Interruptions)... Now others should keep quiet.

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): उपसभापति जी, सभापति जी ने अपनी रूलिंग में यह बात स्वीकार की है कि इस तरह का लीकेज दुर्भाग्यपूर्ण है। इस तरह के लीकेज पर सरकार को कार्यवाही करनी होगी ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay. I have told you that after the Chairman's ruling, that is over. ...(Interruptions)... That is over. After the Chairman's ruling, that is over. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : चेयरमैन की रूलिंग पर सरकार क्या कार्यवाही करने जा रही है? ...(व्यवधान)...